

(c) Slum and Urban Development being State subject, there is no uniform policy and specific criteria of the Central Government to select the beneficiaries. It is upto State Governments and Urban Local Bodies to identify beneficiaries and provide them housing under Central and State Programmes.

Establishment of UMANG in Bhubaneswar

1338. SHRI DILIP KUMAR TIRKEY: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether the proposal submitted by Government of Odisha for establishment of 'Institute of Urban Management and Governance' (UMANG) in Bhubaneshwar is being considered; and

(b) if so, the details of the progress thereof?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI AJAY MAKEN): (a) and (b) A proposal for establishing 'Institute of Urban Management and Governance' (UMANG) was submitted by Government of Odisha for funding under Capacity Building activity component of Jawaharlal Nehru National Urban Renewal Mission (JNNURM). The Mission period of JNNURM was for seven years upto March, 2012. The Mission period has been extended for two years upto March, 2014 for completion of ongoing projects sanctioned upto March, 2012 and implementation of three pro-poor key reforms. The proposal has not been sanctioned as no new projects can be sanctioned during the extended period of the Mission.

Non-completion of 'My Home' scheme

1339. SHRIMATI VASANTHI STANLEY: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the reasons for the non completion of 'my home' scheme in the country under Interest Subsidy Scheme for the Urban Poor; and

(b) whether the escalated cost will be charged from the beneficiaries?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI AJAY MAKEN): (a) The scheme of 'my home' is a housing scheme of Government of Karnataka. Government of India had permitted the same to be dovetailed with Interest Subsidy Scheme for the Urban Poor (ISHUP) to facilitate flow of credit to the urban poor. The progress of the scheme of 'my home' of Government of Karnataka is not monitored by Government of India.

(b) Government of Karnataka has informed that informed that escalation cost is not charged to the beneficiaries.

Financial assistance to AP for development works in unauthorized colonies

1340. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether it is a fact that the World Bank is extending financial assistance to take up developmental activities in unauthorized colonies in six cities of Andhra Pradesh to make the cities slum-free;

(b) if so, the details of assistance and cities that have been selected for this purpose;

(c) what developmental activities that are going to be taken up in each of the above six cities;

(d) whether there are any plans to take up other cities in the State;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI AJAY MAKEN): (a) No, Sir.

(b) to (f) Does not arise.

Scheme/project for Bihar under IHSDP

1341. SHRI RAM KRIPAL YADAV: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether Government has sanctioned any scheme/project for Bihar under Integrated Housing and Slum Development Programme (IHSDP);

(b) if so, which are those schemes/projects, city/town-wise details thereof;

(c) how much funds allotted/released so far;

(d) whether Bihar Government has also submitted any such proposal for approval/sanction; and

(e) if so, the status of those proposals indicating the details thereof?